

D.O. 28/11/85

Service Matter.
Administrative Service Tribunal

No.-(J)-293-75000-9-83.

Spl. H. C. C. D., 46E.

District: Ahmedabad.

Stamp No. Mr. Nigam Shukla or 30/11/85

Advocate Mr. P. M. Raval
Mr. P. M. Raval 30/11/85

Office Note, if any, Mr. Nigam Shukla 30/11/85

Prays for interim relief

O.A. No. 240/86

~~CIVIL~~ ~~APPEAL~~ ~~APPLICATION~~
No. 22 of 1985
(Spl. C.A.)

(Under Act)
(Art. of the

Constitution of India)

To be admitted to the File.

This day of 1985

Assistant Registrar

Court's Order

Mr. Nigam Shukla for
Mr. Raval prays time for
one week
S.O. 6.1.1985

B. L. Gargal
30.12.1985

At the request of Mr. S. D.
Shah S.O. to 7.1.1985

B. L. Gargal
6.1.1985

OA/240/86

30/11/85

Heard Miss R. D. Advani for Mr.
P. M. Raval; heard Mr.
Mr. S. D. Shah.

Mr. Shah moves a statement
that the wheel number 13
is in fact not implemented
and the applicants are
working on short duty -
Telephone operatives.

In view of this statement
Miss R. D. Advani wants to
withdraw her petition. The
petition is disposed of
as withdrawn with liberty
to file fresh petition if
any need arises.

B. L. Gargal
7.1.1986